

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
OA/050/00440/15**

Date of Order: 29.01.2019

C O R A M

**HON'BLE MR. JAYESH V. BHAIRAVIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

Munmun Kumar Sinha, Son of Sri Faujdari Prasad, Loco Pilot (D), Under Divisional Mechanical Engineer (Power), East Central Railway, Danapur (Bihar).

..... Applicant.

- By Advocate: - Mr. M.P. Dixit

-Versus-

1. The Union of India through the General Manager, East Central Railway, Hajipur, District - Vaishali (Bihar).
2. The General Manager (Personnel), East Central Railway, Hajipur, District- Vaishali (Bihar).
3. The Divisional Railway Manager, East Central Railway, Danapur (Bihar).
4. The Divisional Mechanical Engineer (Power), East Central Railway, Danapur (Bihar).
5. The Senior Divisional Personnel Officer, East Central Railway, Danapur (Bihar).

..... Respondents.

- By Advocate(s): - Mr. Mukundjee
Mr. Sheojee Prasad

O R D E R

Per Dinesh Sharma, A.M.:- The instant application is filed against the order dated 15.06.2015 together with order dated 24.02.2015 (Annexure A/1) issued by respondent no. 5 whereby the applicant has been shown as not eligible to appear in the selection test for promotion to the post of Chief Loco Inspector scheduled to be held on 05.07.2015 due to the reason that he has not completed 75,000 kilometres foot plating experience. This,

according to the applicant, is arbitrary, illegal, discriminatory and also against the rules laid down in the Indian Railway Establishment Manual Vol. I, 1989.

2. One exactly similar matter was adjudicated by this Bench of the Tribunal in OA/050/00439/2015 which was dismissed vide order dated 25.01.2019. Following the said decision, this OA is also dismissed. No order as to costs.

[Dinesh Sharma]
Administrative Member
Srk.

[Jayesh V. Bhairavia]
Judicial Member